

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.59/397-398/2015
MA 311/2017, MA 498/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 26.07.2018

NAME OF THE PARTIES: Shailesh N Shah & Anr

Vs

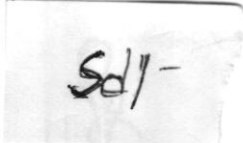
Sunshine Realtors Pvt Ltd & Ors.

Section 397-398 of the Companies Act, 1956.

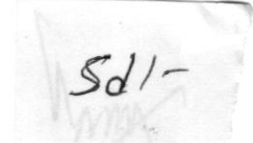
ORDER

15. **MA 311/2018 & MA 498/2017 in C.P 59/397-398/2015**

At request of the parties, list this matter on 4.9.2018.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)